RELEASE OF ASSISTANCE TO TAMIL NADU FROM NDRF

1022. SHRI A. RAJA:
DR. T.R.PAARIVENDHAR:
SHRI RAMALINGAM S.:
SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Tamil Nadu have submitted any memoranda to release central assistance of Rs. 6,230 crore from NDRF to the State for the damage caused due to heavy flooding, inundation of crop lands, loss of life of human beings and animals during the last November floods;

(b) if so, the response of the Government to the above request; and

(c) whether the Government is planning to release Central assistance and relief funds in near future as the Central team has already visited the affected areas during the last week of November?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)

(a) to (c): The primary responsibility for disaster management rests with the State Governments concerned. The State Governments undertake relief measures in the wake of natural disasters, from the State Disaster Response Fund (SDRF), already placed at their disposal, in accordance with
Government of India’s approved items and norms. Additional financial assistance is provided from National Disaster Response Fund (NDRF) for providing immediate relief of temporary nature, as per laid down procedure in case of disaster of ‘severe nature’, which includes an assessment based on the visit of an Inter-Ministerial Central Team (IMCT).

An IMCT was constituted for on the spot assessment of damages due to heavy rains/floods in the month of October-November, 2021 in the State of Tamil Nadu. The team visited the affected areas from 21st to 24th November, 2021. The State Government of Tamil Nadu submitted a memorandum on damages due to heavy rains/ floods, seeking financial assistance of Rs. 2629.29 crore (Rs.549.63 crore for immediate relief and temporary restoration and Rs. 2079.66 crore for permanent restoration and mitigation). During the visit of IMCT, the State Government submitted a second memorandum seeking revised financial assistance of Rs.4625.7976 crore (Rs. 1070.9176 crore for temporary restoration and Rs. 3554.88 crore for permanent restoration and mitigation). Subsequently, again on 21.12.2021, the State Government submitted a third memorandum seeking revised financial assistance of Rs. 6230.45 crore (Rs. 1510.83 crore for immediate relief and temporary restoration and Rs. 4719.62 crore for
permanent restoration and mitigation). IMCT has submitted its report. Additional financial assistance is considered, as per the established procedure.

During the current financial year 2021-22, the State Government of Tamil Nadu has been allocated Rs 1088.00 crore under SDRF, which includes Rs 816.00 crore as central share and Rs 272.00 crore as state share. The Central share of Rs. 816.00 crore has been released, in advance, in two installments of Rs. 408.00 crore each.